

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/81(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	SIEMENS LTD VS GUJRARAT NRE COKE LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance via video conference/physically

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **28.08.2024**.

**Satyajit Roy
(Court Officer)**